HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 20th September, 2024

No. HCM/1/96-BENCH/ 19123-40: It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold Court sitting on 20^{th} September, 2024 as his Lordship is availing casual leave on medical ground, it is notified as under:

 Single Bench matter fixed on 20th September, 2024 will be re-scheduled on 14th, 15th and 16th October, 2024 except for motion item;
 Interim orders, if any shall stand extended.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ Copy to: Imphal, the 20th September, 2024

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Advocate General, Government of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

**